

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE**

**LOK SABHA  
UNSTARRED QUESTION NO. 1905  
TO BE ANSWERED ON  
MONDAY, 13<sup>TH</sup> MARCH, 2023**

**PHALGUNA 22, 1944 (SAKA)**

**INCOME TAX DEPARTMENT'S SURVEY OF BBC**

**1905: SHRI KODIKUNNIL SURESH:**

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Income Tax Department is carrying out a survey to probe issues related to international taxation and transfer pricing of British Broadcasting Corporation's (BBC) subsidiary companies in the country and if so, the details and the outcomes thereof;
- (b) whether there are any procedural lapses reported in the process of survey conducted by the Income Tax Department and if so, the details thereof;
- (c) whether the offices and appropriate authorities of BBC were served notices prior to the said survey in the premises of the BBC; and
- (d) if so, the details thereof and the response of BBC there upon?

**ANSWER**

**MINISTER OF STATE IN MINISTRY OF FINANCE  
(SHRI PANKAJ CHAUDHARY)**

(a) to (d): The Income Tax Department conducts survey operations based on the information regarding tax evasion and/or non-compliance against the person/entity in whose case the action is being conducted. The authorization for survey actions is issued only after the satisfaction of prescribed authority under Income Tax Act, 1961. However, the disclosure of information in respect of specific assesseees is prohibited except as provided under section 138 of the Income Tax Act, 1961.

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